NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/9/IB/2018

NAME OF THE PETITIONER(S)

: SHAN FLY ASH PRIVATE LIMITED

NAME OF THE RESPONDENT(S)

: SABARI CONSTRUCTIONS TECHNOLOGIES PVT LTD

UNDER SECTION

: 9 Rule 6

S.No. NAME (IN CAPITAL)

DESIGNATION for a possible of the company

SIGNATURE

J. RAMA KRISHWAN
ANYOLASE
(269/57)

REPRESENTATION BY WHOM

J. Mr

ORDER

Counsel for petitioner/operational creditor present. He is directed to send private notice to the respondent for appearance and for making submissions on the next date of hearing and file an affidavit in proof of delivery. Time is enlarged at request. Put up on 26.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc